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| 18. | Bangalore Marines Limited |
| 19. | Maharaja Fisheries Limited |
| 20. | Nekkanti Seafoods Limited |
| 21. | Sindhu Shivathi Fisheries P. Limited |
| 22. | Pron Magnate Pvt. Limited |
| 23. | Indexport Limited |
| 24. | Noorsons Fisheries Pvt. Limited |
| 25. | Olympic Marine |
| 26. | Dana Shipping Limited |
| 27. | Seagull Seafoods Limited |
| 28. | Cholamandal Shipping Pvt Limited |
| 29. | Southern Sea Crafts Pvt. Limited |
| 30. | Bali Cold Storage Pvt Limited |
| 31. | Delta Proteins Pvt Limited |
| 32. | Kakatiya Sea Foods |
| 33. | Leo Seafoods Pvt Limited |
| 34. | Coral Seafoods Pvt Limited |
| 35. | Shah Sea Foods Pvt Limited |
| 36. | Blue Chrome Pvt Limited |
| 37. | Vajra Marines Limited |

Prosecutions Against Tax Dodgers in Rajasthan

5727. CH. JAGDEEP DHANKHAR: Will the Minister of FINANCE be pleased to state:

(a) the number of prosecutions launched in Courts against tax dodgers in Rajasthan;

(b) whether there is any quota prescribed for such prosecutions by various authorities; and

(c) if so, the details thereof?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) During the period 1.1.89 to 31.3.90, 52 prosecutions under the Central Excises and Salt Act, 1944 and 20 prosecutions under the Customs Act, 1962 were launched against tax evaders in Rajasthan.

During 1.4.89 to 31.3.90, 13 prosecutions were launched in 9 cases under the Income Tax Act against tax evaders in Rajasthan.

(b) No, Sir.

(c) In view of reply to part (b), question does not arise.

Equity Capital of MITCO

5728. SHRI A. K. ROY: Will the Minister of COMMERCE be pleased to state:

(a) the Equity Capital of MITCO (Mica Trading Corporation) at the starting of the company and its sale;

(b) the Equity Capital of MITCO at present and its annual sale in 1989-90;

(c) whether there has been no increase